

Centres have been imparting training in carpet weaving.

- iii) A Carpet Export Promotion Council has been set up to cater to the interests of carpet exporters. The Council participates in international fairs and organises buyer-seller meets etc. An annual All India Carpet Trade Fair at New Delhi is organised with financial assistance from the Government.

(b) and (c). Exports of carpets are permitted under Open General Licence. Standards evolved by the Bureau of Indian Standards are applicable and action is being taken to evolve separate international standards for hand-knotted carpets.

(d) An export target of Rs. 720 crores is fixed for 1991-92 in respect of hand-knotted woolen/siiken/synthetic yarn carpets, rugs, druggets etc.

Schemes under UNDP and World Bank Aid in Barabanki District, Uttar Pradesh

2572. SHRI RAM SAGAR: Will the Minister of FINANCE be pleased to state:

(a) the names of the projects/development schemes being undertaken in Barabanki District of Uttar Pradesh under the United Nations Development Programme; and

(b) the details of projects being executed there with the World Bank assistance?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) There are no projects/development schemes being undertaken in Barabanki District of U.P. under UNDP.

(b) There are no independent World Bank assisted project for Barabanki district

alone, however there are several state-wide projects like Technician Education Project-I, VIth National Family Welfare Training and Systems Development Population Project, National Agriculture Extension Project-III and National Social Forestry Project.

[English]

Diversion of Bulk Cargo Vessels from Bombay Port to Jawaharlal Nehru Port

2573. SHRI MOHAN RAWLE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have issued directives to divert bulk cargo vessels from Bombay Port to Jawaharlal Nehru Port;

(b) if so, the percentage decline in the traffic at Bombay Port during the years 1990 and 1991 till date;

(c) the extent to which the decline in traffic has affected the financial position of the Bombay Dock Labour Board and Bombay Port Trust; and

(d) the remedial measures proposed to be taken by the Government to compensate the Bombay Dock Labour Board and Bombay Port Trust for the financial loss resulting from such diversion of traffic?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Instructions were issued that bulk carriers suitable for mechanised handling at Jawaharlal Nehru Port Trust carrying Foodgrains/Fertilizers to the Bombay-Nhava Sheva Region should be handled at Jawaharlal Nehru Port Trust.

(b) Total cargo handled by Bombay Port Trust during 1990-91 was more by 4.6% as compared to previous year. During April-October 1991-92, the provisional figures